



Central Administrative Tribunal

Jammu Bench, Jammu

Hearing through video conferencing

OA No. 061/00098/2020

This the 29th day of September, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Pankaj Thakur age 41 years, S/o Sh. Feroz Chand R/o Bhella Tehsil and District Doda.

.....Applicant

(Advocate: Ms. Sudershan Sharma)

Versus

1. State of J&K through Commissioner/Secretary, Food Civil Supplies and Consumer Affairs Department, Civil Sectt. Jammu.
2. S. Jitendra Singh, Director, Food Civil Supplies and Consumer Affairs Department, Jammu.
3. Assistant Director, FCS &CA Rural-1, Jammu.
4. Sardari Lal, TSO, Katra, District Reasi.

.....Respondents

(Advocate: Mr. Rajesh Thapa, DAG)

ORDER

Delivered by Hon'ble Mr. Anand Mathur, Member (A)

1. Learned counsel for the applicant submits that applicant does not want to pursue his OA.
2. In view of submission of learned counsel for the applicant, the O.A. is dismissed becoming infructuous. No order as to costs.

**(Mr. Anand Mathur)
Member(A)**

**(Rakesh Sagar Jain)
Member (J)**

Manish/-